

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Service Tax Appeal No. 11773 of 2016- DB

(Arising out of OIO-SUR-EXCUS-001-COM-030-15-16 dated 01/01/2016 passed by
Commissioner of Central Excise and Service Tax-SURAT-I)

Oswal Prints Pvt Ltd

312, Shree Kuberji Textile Park-2,
Delhi Gate, Ring Road,
Surat, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Surat-i

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat-395001

.....Respondent

APPEARANCE:

Shri H D Dvae, Advocate for the Appellant

Shri Tara Prakash, Deputy Commissioner(AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 15.09.2023
DATE OF DECISION: 22.09.2023

The appeal is disposed of. For order, see order of date in Service Tax
Appeal No. 10568 of 2014.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**